

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 207
IB-1032/ND/2018**

IN THE MATTER OF:

M/s. Punjab National Bank Ltd.

...PETITIONER

Vs.

M/s. Superior Industries Ltd.

...RESPONDENT

Section

Under Section 7 of IBC

Order delivered on 13.01.2020

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Op.-Creditor/F.C.

**:Mr. Mithilesh Kumar Pandey,
Mr. Atul Sharma, Ms. Ashly
Chorian and Ms. Udit Singh,
Advocates**

For the Respondent/ Corporate-debtor

**:Mr. Anil Airi, Sr. Advocate and
Mr. Ravi Chandna, Advocate**

ORDER

Heard the submissions made by counsel for both the parties. Let this matter be listed on 21.01.2020.

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**(V.K. Subburaj)
Member (T)**

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**(P.S.N. Prasad)
Member (J)**